

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **22.03.2021 at 2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**  
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IA/MA/IBA/TCP/TCA/CP/CA No : CA/512/2019  
NAME OF PETITIONER : Ponny Retails Pvt Ltd  
NAME OF RESPONDENT : ROC Chennai  
SECTION : Sec.252 of CA 2013  
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**ORDER**

None present for the Petitioner Company. Ld. Assistant Registrar of RoC, Chennai Mr. K. Nikhil, for Respondent is present through video conferencing mode.

It is represented by the Ld. AR of RoC that the report in this matter has also been filed. The same is on record. Post this Application/Petition for final hearing on **31.03.2021**.

Non-appearance of the part of the Petitioner/Appellant on the above said date of hearing will result in the dismissal of the Petition for non-prosecution with costs.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)